

Dated: 13.07.2016

**ORDER NO. 83 of 2016**

The Hon'ble Member/ HOD is pleased to partially modify the sitting notified vide **order no. 70 of 2016 for CESTAT Delhi** to the extent indicated below:-

**On 15.7.2016 at 02:30 PM** Hon'ble Shri S.K. Mohanty, Member (Judicial) and Hon'ble Shri B. Ravichandran, Member (Technical) will hear the following ROM application :

1. E/ROM/50128-50129/2016 in E/54136, 55728/2014-Ex

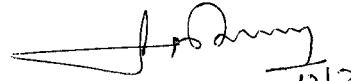
**On 15.7.2016 at 02.30 PM** Hon'ble Shri S.K. Mohanty, Member (Judicial) will hear the following part-heard matter after the specially assigned Division Bench matter is over :

E/53040/2014 SM

**On 15.7.2016 at 02.30 PM** Hon'ble Shri R.K. Singh, Member (Technical) will hear the following Difference of Opinion matters :

1. E/2935, 2950/2005
2. ST/436/2008, E/956/2008, ST/436/2008, E/956/2008, E/1358/2008, ST/802/2009, E/381/2009, E/393/2009, E/1206/2009, E/1397/2010, E/1513/2010
3. E/2178-2181/2009

By Order

  
(A. Mohan Kumar)  
Registrar

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Deputy Registrar